

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 29th May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018 & M.A. No. 855/2018) (PH)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Dept. Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

4.	Original Application No. 184/2018 (Earlier O.A. No. 34/2015 (SZ))	S. Pugazhendhi Vs. Tamil Nadu State Pollution Control Board & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Mukesh Verma, Adv. Mr. Shlok Chandra, Adv. for CPCB
5.	Original Application No. 341/2018 (Earlier O. A. No. 176/2017 (EZ))	Suman Sen Vs. The West Bengal Pollution Control Board & Ors.	Mr. Sheo Kumar Gupta, Adv. for Applicant Ms. Asha Basu & Mr. Debopriyo Pal, Adv. for West Bengal PCB
FOR ADMISSION			
6.	Original Application No. 338/2018	Goa Paryavaran Savrakshan Sangharsh Samittee & Anr. Vs. M/s Dreams Corporation Pvt. Ltd. & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant
7.	Original Application No. 339/2018	Goa Paryavaran Savrakshan Sangharsh Samittee & Anr. Vs. M/s Eisha Properties. & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant
8.	Original Application No. 363/2018	Gujarat Tanners Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mrs. S. A. Zaidi, Adv. for Applicant
9.	Original Application No. 367/2018 (M.A. No. 843/2018 & M.A. No. 844/2018)	Parsuram Vs. State of Uttar Pradesh & Ors.	Mr. Anupam Kirti, Adv. for Applicant
10.	M.A. No. 839/2018 IN Original Application No. 25/2018	Ankur Kashyap Vs. State of Uttar Pradesh & Ors.	Mr. Ajay Kumar, Adv. for Applicant in M.A.
AFTER NOTICE			
11.	M.A. No. 775/2018 IN Original Application No. 172/2016 (EZ)	Sajay Laloo Vs. State of Meghalaya & Ors.	Mr. Shaurya Sahay, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
12.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. shamshery, AAG Mr. Pinaki Misra, Sr. Adv. with Ms.S. Laxmi Iyer, Adv. for Parekh & Co. Mr. Narender Pal Singh, Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6
13.	Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Naginder Benipal, Adv. for PPCB

14.	Original Application No. 121/2018 (M.A. No. 838/2018)	M/s Pawan Dyeing Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. A. K. Prasad, Adv. for CGWA
15.	Original Application No. 126/2018	M/s Shri Krishna Art and Dyeing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
16.	Original Application No. 127/2018	M/s H. B. Dyeing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
17.	Original Application No. 128/2018	M/s Vinay Dyeing & Washing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
FOR HEARING			
18.	Original Application No. 122/2018 (M.A. No. 849/2018)	Achhnera Nagar Palika Parishad & Anr. Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for Respondent Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
19.	Original Application No. 123/2018	Tribunal on its own Motion Vs. State of Uttarakhand & Ors.	Mr. Raj Panjwani, Sr. Adv. (Amicus Curiae) Mr. Rahul Verma, AAG for State of Uttarakhand and DC Dehradun Mr. Mukesh Verma, Adv. for UEPCB Mr. Rajkumar, Adv. for CPCB
20.	Original Application No. 139/2018 (M.A. No. 367/2018 & M.A. No. 736/2018)	Ajay Dubey Vs. Union of India & Ors.	Mr. Srivastava Naver, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. B. V. Niren, Adv. for R-3 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. MPPCB Mr. Arvind Kr. Sharma, Adv. for Cantonment Board Mr. Satish Kumar, Adv. for CPCB
21.	Original Application No. 146/2018 (M.A. No. 419/2018)	Hajipur Gram Panchayat Vs. Dist. Magistrate, Banda (UP) & Ors.	Mr. Pinaki Misra, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Dr. Sandeep Singh, Adv. for State of UP
22.	Original Application No. 169/2018 (M.A. No. 720/2018)	Bihar Fly Ash Brick Industries Association (B-FABIA) Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Vinayak Gupta, Adv. for MoEF & CC Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
FOR HEARING			
23.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Bhanwan Pal Singh Jadon, Adv. for R-3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9

			<p>Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. Pinaki Mishra, Sr. Adv. along with Mr.R.Chandrachand, Adv. for Noticee No.1 Mr.Manish Sharma, Adv. for Noticee No. 2 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms.Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr.Pawan Upadhyay,Adv.for Noticee No. 8 Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. Mr. Nitin Kumar, Adv. Mr.Rishi Agarwala, Adv.forNoticee No.R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No.9 Ms. Sakshi Popli, Adv. for DJB & NDMC</p>
24.	Original Application No. 329/2015 (M.A. No. 283/2018)	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	<p>Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO</p>
25.	Original Application No. 521/2015	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	<p>Mr.Kshamendra Mathur,Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB</p>
26.	Original Application No.448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal Vs. State of Rajasthan & Ors.	<p>Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA</p>

27.	M.A No. 832/2014 IN Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
28.	Original Application No. 20(T _{HC})/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
29.	Original Application No.446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.
30.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 7 Mr. Rajkumar, Adv. for R-5
31.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Gaud, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv.
32.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma, Adv. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Taruna A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB Mr. Rajiv Bansal, Adv. for DDA
33.	Original Application No. 383/2016	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicants Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Adv. for Odisha SPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway
34.	Original Application No. 490/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharti, Adv. for State of UP Ms. Priyanka Swami, Adv. Mr. Raman Yadav, Adv. for GDA Mr. Rohit Raj Sachan, Adv. Ms. Reena Singh, AAG Mr. Arun Kumar Singh, Adv. for R-7

35.	Original Application No. 658/2016 (M.A. No. 1234/2016 & M.A. No. 556/2018)	Rajpal Singh Yadav Vs. Ministry of Environment & Forests & Ors.	Mr. Kaushal Yadav, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Ms. Bhavana Dahoon, Adv. for NHA Ms. Niharika, Adv. for R-6 Mr. Saurabh S., Adv. for R-7 Ms. Shristhi Kaul, Adv. for R-9 Ms. Shreya Mehta, Adv. for R-10 & 11
36.	Appeal No. 05/2017 (M.A. No.202/2017, M.A. No.203/2017 & M.A. No.234/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Advs. for Appellant Mr. Mukesh K. Verma, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-2 Mr. M. Z. Choudhary, Adv. for R-3 Mr. Guntur Prabhakar, Adv. Mr. M. P. Singh, Adv. Mr. Raja Chatterjee, Adv.
37.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Ms. Deep Shikha Bharati, Adv. for UP Mr. Ankit Verma, Adv. Mr. Priyanka Swami, Adv. for GNN Mr. Kush Sharma, Adv. Ms. Veera Kaul Singh, Adv.
38.	Original Application No. 791/2017 (M.A. No. 104/2018 & M.A. No. 430/2018)	Birendra Singh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Vipin Nair, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Rahul Verma, AAG for Uttarakhand Mr. Sanjay Upadhyay, Adv. for R-10 & 11 Mr. Mukesh Verma, Adv. for UEPPCB Ms. Deep Shikha Bharti, Adv. for UP Mr. R. N. Singh, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA

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